

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36

C.S.A. No. 492/(MAH)/2017
M.A. No. 523/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: The Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Chirag Mody		
	Molla Hasan		
	Himanshu Tembe 1/6	AZB & Partners	

ORDER

MA 523/2017 IN CSA 492/230-232/NCLT/MB/MAH/2017
MA 522/2017 IN CSA 493/230-232/NCLT/MB/MAH/2017
MA 521/2017 IN CSA 494/230-232/NCLT/MB/MAH/2017
MA 520/2017 IN CSA 495/230-232/NCLT/MB/MAH/2017
MA 525/2017 IN CSA 496/230-232/NCLT/MB/MAH/2017
MA 526/2017 IN CSA 497/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)